

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG.**

EXPRESSION OF INTEREST

Dated, Shillong \_\_\_\_\_ May, 2017.

No. HCM. II/127/2016-Estt./ \_\_\_\_\_. High Court of Meghalaya is pleased to invite expression of interest from intending Firm/Caterer to run the High Court Canteen at base liscence fee of ₹ 3000/- (Rupees Three Thousand) per month. The license fee fixed is subject to revision @ 5% per annum.

Interested Firm/Caterer while furnishing the expression of interest shall also include the list of menu alongwith rate of both Veg. and Non-Veg. items. The rates for catering may also be indicated i.e., for high tea, lunch and dinner.

Selection will be made on the basis of the quotation for highest liscence fee with best menu and lowest rates for menu items. The High Court reserves the right to reject any of the Expression of Interest without assigning reason thereof.

Selected firm/caterer will have to deposit two months' license fee as security deposit before executing an agreement for running the canteen.

The expression of interest will be received in the office of the undersigned upto 30<sup>th</sup> May, 2017.

**REGISTRAR GENERAL**

Memo.No. HCM. II/127/2016-Estt./ 17/7/17

Dated, Shillong 15<sup>th</sup> May, 2017.

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The PA to Registrar General, High Court of Meghalaya, Shillong.
3. The Registrar (Admn), High Court of Meghalaya, Shillong.
4. The System Analyst, High Court of Meghalaya for uploading the same in the Official Website.
5. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
6. Notice Board.
7. Office file.

  
**REGISTRAR GENERAL**